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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/88/2016
NAME OF THE PETITIONER(S) : Shankar Sundaram
NAME OF THE RESPONDENT(S) : M/s Amalgamations Private Limited & 47 Others
UNDER SECTION : 397/398, 402, 403, 235(2) & 214

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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R. MURUGAN

For M/s. Rugan & Arya
Counsel for Petitioner



KRISHNA SRINIVASAN
GEETHI AKA
DHARAKESH. P.

For S. Ramasubramaniam
& Associates.
Counsel for R1 & 2



THIRYAMBAK
KANNAN

Counsel for
R 4



ORDER

Counsel for both the parties present. Both the counsels stated that the matter is pending disposal before the Apex Court and prays time for reporting on the same. At request, time enlarged. Put up on 15.02.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)